

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'SMC', NEW DELHI**

BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER

**ITA No.7177/DEL/2019
Assessment Year: 2011-12**

Sushil Goyal 264-265, Anarkali Bazar, DDA, Shopping Complex, Jhadewalan Extension, New Delhi PAN No. AAIPG0654Q	Vs	JCIT Range- 61 New Delhi
(APPELLANT)		(RESPONDENT)

Appellant by	None
Respondent by	Sh. Hemant Gupta, Sr. DR

Date of hearing:	23/01/2023
Date of Pronouncement:	23/01/2023

ORDER

PER N. K. BILLAIYA, AM:

This appeal filed by the assessee is preferred against the order of the CIT(A)-20, New Delhi dated 26.02.2019 for A.Y. 2011-12.

2. At the very outset the Counsel for the assessee moved the following application :-

1/23/23, 9:57 AM

Email

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SMY/23

Delhi Zone ITAT, Delhi Zone

**Humble Request for appeal withdrawal in SMC delhi itat bench case of Sushil goyal
ITA 7177/del/2019 date 23 jan 2023**

From : advocatkapilgoel@gmail.com

Sun, Jan 22, 2023 05:34 PM

Subject : Humble Request for appeal withdrawal in SMC delhi
itat bench case of Sushil goyal ITA 7177/del/2019 date
23 jan 2023

To : Delhi Zone ITAT, Delhi Zone <delhi.zone@itat.nic.in>,
atul 2986 <atul.2986@gmail.com>

Before the hon'ble Delhi ITAT
SMC bench
IN THE MATTER OF: SUSHIL GOYAL
ITA 7177/DEL/2019
HUMBLE REQUEST TO ALLOW WITHDRAWAL OF APPEAL
DATE: 23 JAN 2023

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MAY IT PLEASE YOUR HONORS

This relates to captioned subject matter in which hearing is fixed for today before SMC bench.

In aforesaid connection on specific/particular instructions of appellant /assessee , it is most humbly requested that due to low/minimum tax effect involved in the lis and to put quitus to the ongoing litigation , that assessee /appellant may please be allowed to withdraw this appeal, if possible , with suitable caveat (that if revenue initiates any new/subsequent penal /other action then assessee may be permitted to seek its revival).

We humbly request for above withdrawal with suitable caveat.

Humbly submitted
Kapil Goel adv/AR
For appellant /assessee

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of Sr.
Dr on 23.01.2023.

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

NEHA

Date:- .01.2023

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI